

was a monopoly of the big nations and they have always exploited underdeveloped countries and the developing countries for these mineral resources and they wanted to keep their monopoly and this matter is under discussion in the United Nations as well. In the light of this discovery, I would like to mention, that the presence of U.S. naval fleet in the Indian Ocean, their military base in Diego Garcia and their proposed military bases around India and their anxiety to notice that we have entered into the deep sea bed mining, are of great importance. I would like to bring it to the notice of the Government and draw their attention to the fact that we should keep ourselves vigilant about the activities of these big powers as already the U.S. has made enquiries as to where and at what place we have discovered these nodules. I am sure, in the light of this discovery, the Government would be very careful about the activities of big powers around the Indian Ocean and around our shores. Thank you.

**REFERENCE TO THE ALLEGED
ARREST OF YOUTH CONGRESS
LEADERS AT JAMMU**

SHRI SHRIDHAR WASUDEO DHABE (Maharashtra): I wanted to refer to the fact that four Congress (U) Youth leaders, Shri Shiv Kumar, General Secretary, NSUI, Shri Ashok Kumar, City Youth Congress, Jammu, Shri Uday Chand, President of NSUI and Shri Bansilal, Office Secretary of Congress Committee at Jammu were arrested on 22nd February, and the Supreme Court passed order on 2nd March to release them, but they were released on 12th March. (Interruptions). Supreme Court in its order says it is a mockery of justice and fraud by State Government.

MR. DEPUTY CHAIRMAN: No, I will not allow. Please take your seat.

SHRI SHRIDHAR WASUDEO DHABE: I am raising this matter be-

cause. .. (Interruptions). Sir, small matters are being allowed to be raised but... (Intemptions). It is a serious matter.

**श्री श्रीकृष्ण शारिक (जम्मू और
काश्मीर) : मुझे ऐतराज है इस पर ।
हम किसी गुन्डे को जम्मू काश्मीर में
सिर उठाने नहीं देंगे ।... (व्यवधान)
वाइस चेयरमैन साहब, हम किसी गुन्डे
को सिर उठाने नहीं देंगे । सिद्दासत के
नाम से गुण्डागर्दी की इजाजत नहीं देंगे ।
ऐसी कोई बात नहीं उठनी चाहिए
सिद्दासत के नाम पर . . . (व्यवधान)**

SHRI SHRIDHAR WASUDEO DHABE: I stage a walk-out against the arrest of Youth Congress leaders. .. (Interruptions).

(At this stage, the hon. Member left the Chamber)

SHRI JAHARLAL BANERJEE (West Bengal): I also protest and walk out.

(At this stage, the hon. Member left the Chamber)

**श्री शिव चन्द्र झा (बिहार) :
उपसभापति महोदय, इसके विरोध में मैं
भी वाक आउट करता हूँ ।... (व्यवधान)**

(At this stage, the hon. Member left the Chamber)

**REFERENCE TO THE ALLEGED
ATTEMPT TO DISTURB PUBLIC
MEETINGS OF POLITICAL PARTIES AT
GHARAUNDA IN HAR-YANA.**

SHRI HARKISHAN SINGH SUR-JEET (Punjab): Sir, it is a matter of great concern that when a public meeting was going on at Gharaunda, Haryana, organised by the CPI(M), CPI and Lok Dal to demand, among others, a judicial enquiry into the